

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.1147
TO BE ANSWERED ON 22.11.2019

Forestation Activities

1147. SHRI PRABHUBHAI NAGARBHAI VASAVA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to provide funds for forestation activities in the country in order to achieve targets set under the Nationally Determined Contributions;
- (b) if so, the details thereof, State/ UT wise including Gujarat along with the reasons therefor; and
- (c) the details of the funds provided and targets set thereunder, State/UT-wise including Gujarat?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) Yes Sir, the Ministry of Environment, Forest and Climate Change provides funds for forestation activities under various schemes in order to improve & increase the forest cover and also to achieve various commitments including targets under Nationally Determined Contributions (NDC) relating to additional carbon sink of 2.5 to 3.0 billion tonnes CO₂eq. through additional forest & tree cover by 2030.
- (b) & (c) This ministry implements two major schemes for afforestation viz National Afforestation Programme (NAP) for tree plantation in degraded forests through people's participation and National Mission for a Green India (GIM), for plantation on landscape basis. An area over 2 million ha. has been afforested with an investment of about Rs.3874 crore under NAP since its launching year 2000 which includes Rs.233.19 crores released to Gujarat state. Under GIM, an amount of 292.11 crore has been released to twelve states to take up afforestation activities in an area of 87.11 thousand hectare since 2015-16. An amount of Rs.133.80 lakhs was released to Gujarat state for bridge plan under GIM during 2011-12. The State-wise total funds released during the last three years under NAP and GIM is given in the Annexure I. Besides, the funds collected under Compensatory Afforestation Fund Management and Planning Authority (CAMPA), as compensatory levies from states *inter-alia*, is also used in various afforestation activities including compensatory afforestation by States/UTs. Government of India has disbursed an amount of Rs.47,436 crore from National Fund to 27 State funds as share of respective states as per Compensatory Fund Act, 2016, the state-wise details of which is given in Annexure II. The ministry also supports school nursery and urban forestry programmes. In addition afforestation activities are carried out by State/UT Governments through their various plan and

non-plan budgets. Further, plantations are also done by various other departments, Non-government organizations, civil society, corporate bodies etc.

Afforestation/Tree plantation targets in the country under Twenty Point Programme (TPP) in respect of Area Covered under Public and Forest Lands is fixed by Ministry of Environment, Forest and Climate Change (MoEF& CC) annually for States/UTs. The target of plantation for the year 2019-20 is 1.87 million ha and the details of State/UT wise targets are given in Annexure III.

Annexure I

Annexure referred to in reply to part (b) & (c) of the Lok Sabha Un-Starred Question No. 1147 due for reply on 22.11.2019 by Shri Prabhubhai Nagarbhai Vasavaregarding 'Forestation Activities'.

Statewise Details of total funds released during the last three years (2016-17 to 2018-19) under National Afforestation Programme(NAP) and Green India Mission (GIM)

(Rs. In crores)

Sl. No.	State	NAP	GIM
1	Andhra Pradesh	11.07	4.18
2	Bihar	6.41	-
3	Chhattisgarh	23.6	36.54
4	Gujarat	4.36	-
5	Haryana	6.21	-
6	Himachal Pradesh	4.65	-
7	Jammu & Kashmir	7.20	-
8	Jharkhand	-	-
9	Karnataka	21.56	3.35
10	Kerala	-	-
11	Madhya Pradesh	20.52	24.16
12	Maharashtra	26.82	10.30
13	Orissa	19.47	7.53
14	Punjab	-	6.22
15	Rajasthan	3.35	-
16	Tamil Nadu	3.63	-
17	Telangana	-	-
18	Uttar Pradesh	3.54	-
19	Uttarakhand	5.94	-
20	West Bengal	-	-
	Total (Other States)	168.33	92.28
	North Eastern states		
21	<i>Arunachal Pradesh</i>	0.86	-
22	<i>Assam</i>	0.58	-
23	<i>Manipur</i>	8.79	19.12
24	<i>Meghalaya</i>	2.39	-
25	<i>Mizoram</i>	20.33	52.24
26	<i>Nagaland</i>	17.47	-
27	<i>Sikkim</i>	11.07	3.32
28	<i>Tripura</i>	4.94	-
	Total (NE States)	66.43	74.68
	G. Total	234.76	166.96

Annexure II

Annexure referred to in reply to part (b) & (c) of the Lok Sabha Un-Starred Question No. 1147 due for reply on 22.11.2019 by ShriPrabhuhaiNagarbhaiVasava regarding 'Forestation Activities'.

State-wise Details of Transfer of funds from the National Authority to States Authority-29.08.2019

Sl.No.	Name of State	Funds transferred (Crore Rupees)
1	Andhra Pradesh	1734.81
2	Arunachal Pradesh	1588.72
3	Assam	560.81
4	Bihar	522.95
5	Chhattisgarh	5791.7
6	Madhya Pradesh	5196.69
7	Maharashtra	3844.24
8	Manipur	309.76
9	Rajasthan	1748.26
10	Goa	238.16
11	Gujarat	1484.6
12	Haryana	1282.65
13	Himachal Pradesh	1660.72
14	Jharkhand	4158.02
15	Karnataka	1350.37
16	Kerala	81.59
17	Meghalaya	163.31
18	Mizoram	212.98
19	Odisha	5933.98
20	Punjab	1040.84
21	Sikkim	392.36
22	Tamil Nadu	113.42
23	Telangana	3110.38
24	Tripura	183.65
25	Uttar Pradesh	1819.63
26	Uttarakhand	2675.09
27	West Bengal	236.48
	Total	47436.18

Annexure III

Annexure referred to in reply to part (b) & (c) of the Lok Sabha Unstarred Question No. 1147 due for reply on 22.11.2019 by Shri Prabhubhai Nagarbhai Vasava regarding 'Forestation Activities'.

State/UT wise targets of afforestation fixed under Twenty Point Programme for the year 2019-20

Sl.No	NAME OF STATE/UT	TARGET- 2019-20
		Area of Plantation (in ha.)
1	Andhra Pradesh	233800
2	Arunachal Pradesh	35
3	Assam	50
4	Bihar	23600
5	Chhattisgarh	94700
6	Goa	30
7	Gujarat	182100
8	Haryana	26800
9	Himachal Pradesh	11250
10	Jammu and Kashmir	10830
11	Jharkhand	24050
12	Karnataka	70720
13	Kerala	18240
14	Madhya Pradesh	59000
15	Maharashtra	49600
16	Manipur	7900
17	Meghalaya	3260
18	Mizoram	4440
19	Nagaland	1270
20	Orissa	350000
21	Punjab	5590
22	Rajasthan	66580
23	Sikkim	1860
24	Tamil Nadu	43290
25	Telangana	426900
26	Tripura	4130
27	Uttarakhand	21080
28	Uttar Pradesh	113490
29	West Bengal	9370
30	A & N Islands	1150
31	Chandigarh	190
32	D & N Haveli	240
33	Daman & Diu	10
34	Delhi	1540
35	Lakshadweep	10
36	Puducherry	140
	Total :	1867245